NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 252/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Brett Plastics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

BY, Ah. Asi + Singh Abrolates

Tawae ith fac jetitionee

Kanga & b. ORDER

C.S.P. No. 252/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. Adjourned to 19.01.2018 FIRST ON BOARD.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018. Sd/-

M.K. Shrawat Member (Judicial)

aah